

IN THE NATIONAL COMPANY LAW TRIBUNAL
CHANDIGARH (COURT – II)
(Through Hybrid Mode)

Item No. 116

COMP.APPL/52(CH)2021
COMP.APPL/53(CH)2021
COMP.APPL/177(CH)2021
COMP.APPL/201(CH)2023

And
CP No. 112/Chd/Pb/2020

IN THE MATTER OF:

Aruna Kapoor

...

Petitioner

Versus

Narindera Castings Pvt. Ltd.

...

Respondent

Under Section: 241, CA 2013

Rule: 11 of NCLT Rules, 2016

Order delivered on 19.07.2024

Due to non-availability of Sh. Umesh Kumar Shukla, Hon'ble Member (Technical)-on the medical grounds, the present matter is re-notified to 13.08.2024.

Sd/-

Court Officer